

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/3711/2021

This the 20th day of May 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Raj Mani Age 34 years, W/o Sh. Satish Kumar, R/o W. No. 3 Hiranagar, Tehsil Hiranagar District Kathua and 3 ors.

....Applicants

(Advocate:- Mr. Mohd Shaqir Hussain-Not Present)

Versus

State of J&K through its Commissioner/Secretary, J&K Govt. Education Department, Civil Secretariat, Srinagar and 2 ors.

.....Respondents.

(Advocate: Mr. Sudesh Magotra, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, he has not joined the video conference today.

2. On the last listed dates i.e. 23.02.2021, 16.04.2021 and 29.04.2021 also, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e., 20.05.2021. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Manish/Shashi/Arun